

# HIGH COURT OF UTTARAKHAND, NAINITAL

## NOTIFICATION

No. 303 /UHC/VIII-(a/b)-2/2018/Stationery

Dated: November 21<sup>st</sup>, 2019

Pursuant to the Government Notification No. 999(1)/xxxi(15)G/19-31(सरो)/2015 dated 19<sup>th</sup> November, 2019, issued U/s 25 Negotiable Instrument Act. 1881 (Act of 26, 1881), The Hon'ble High Court of Uttarakhand has been pleased to declare 22/11/2019 (Friday) as a holiday in the Subordinate Courts in Roorkee, District Hardwar on account of General Election – 2019 of Nagar Nigam, Roorkee, District Hardwar.

By order of the Hon'ble Court

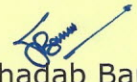
Sd/-  
(Hira Singh Bonal)  
H.J.S.  
Registrar General

No. 7563 /UHC/ Stationery/2019

Dated: November 21<sup>st</sup>, 2019

Copy forwarded for information and necessary action to:-

1. Secretary General, Supreme Court of India, New Delhi.
2. Joint Secretary, Ministry of Law & Justice, Jaisalmer House, Man Singh Road, New Delhi.
3. Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun.
4. Secretary, Legislative and Parliamentary Affairs, Government of Uttarakhand, Vidhan Sabha, Dehradun.
5. P.P.S. to Hon'ble the Chief Justice.
6. P.S./ P.A to Hon'ble Judge with the request to place this notification for His Lordship's kind perusal.
7. Advocate General, Government Advocate / Chief Standing Counsel.
8. All the Registrar General of all High Courts.
9. Director, Uttarakhand Judicial and Legal Academy, Bhowali, Nainital
10. Member-Secretary, State Legal Services Authority, Nainital.
11. District Judge, District Hardwar, Uttarakhand.
12. Principal Judge / Judges Family Courts, Uttarakhand.
13. Assistant Solicitor General, Union of India.
14. Additional Chief Standing Counsel, U.P.
15. President, High Court Bar Association, Nainital.
16. All the Registrars of the Court.
17. Joint Registrars of the Court.
18. All the Deputy Registrars/ Assistant Registrars/ Section Officers/ Librarian/ Protocol Officer/ Management Officer of the Court.
19. Head P.S./ Head B.S. of the Court.
20. OIC/ NIC & System Analyst of the Court with the request to upload this notification in the official website of High Court of Uttarakhand.
21. Dispensary, High Court of Uttarakhand.
22. Security Officer, High Court of Uttarakhand.
23. Joint Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee with the request to publish the notification in the next issue of the Gazette of Uttarakhand.
24. Guard File.
25. Notice Board.

  
(Shadab Bano)  
H.J.S.  
Registrar (Inspection)